

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/73/CHE/2024
NAME OF THE PETITIONER(S) : Liquidator of M/s Shri Karpaga vinayagar
Movers Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 59 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Balu Sridhar for the Petitioner / Liquidator.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)